

SUPREME COURT OF INDIA

Admn. Materials (P&S)

F.No: 003/HK/2019-20/SCI

Date : 22.01.2021

Due to change in the requirements owing to the prevailing Covid-19 Pandemic, NIT No. 003/HK/2019-20/SCI for Inviting Tenders for “Comprehensive Maintenance i.e. Housekeeping & Mechanized Cleaning and Conservancy Services” (published on 20.01.2020 in the “Times of India” newspaper) has been cancelled and Earnest Money deposited by all the Bidders can be collected from Branch Officer (Admn. Materials) by furnishing the required documents i.e. I.D. proof and request for refund of Earnest Money on Letterhead of the firm.

Sd/-
Additional Registrar (AM)